

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**OJAAN REALTY PRIVATE LIMITED**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS                                                                                                                  |                                                                                                                                                                                 |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                            | <b>OJAAN REALTY PRIVATE LIMITED</b><br>CIN :- U70109DL2006PTC154179                                                                                                             |
| 2.  | Address of the registered office                                                                                                      | 7/13/2 SF, Devika Tower Nehru Place, New Delhi- 110019                                                                                                                          |
| 3.  | URL of website                                                                                                                        | NA                                                                                                                                                                              |
| 4.  | Details of place where majority of fixed assets are located                                                                           | No Fixed assets in the name of CD as per information available with RP                                                                                                          |
| 5.  | Installed capacity of main products/ services                                                                                         | Real estate and infrastructure company but company is not carrying any activity for many years.                                                                                 |
| 6.  | Quantity and value of main products/ services sold in last financial year                                                             | Revenue from operations for the financial year 2023-2024<br>Sale of products- Nil                                                                                               |
| 7.  | Number of employees/ workmen                                                                                                          | 0                                                                                                                                                                               |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Detail can be sought by e mailing to:<br><a href="mailto:cirpojaanrealty@yahoo.com">cirpojaanrealty@yahoo.com</a><br><a href="mailto:rbajajip@gmail.com">rbajajip@gmail.com</a> |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | Detail can be sought by emailing to:<br><a href="mailto:cirpojaanrealty@yahoo.com">cirpojaanrealty@yahoo.com</a><br><a href="mailto:rbajajip@gmail.com">rbajajip@gmail.com</a>  |
| 10. | Last date for receipt of expression of interest                                                                                       | 14.09.2026                                                                                                                                                                      |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | 24.09.2026                                                                                                                                                                      |
| 12. | Last date for submission of objections to provisional list                                                                            | 29.09.2026                                                                                                                                                                      |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | 09.10.2026                                                                                                                                                                      |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 14.10.2026                                                                                                                                                                      |
| 15. | Last date for submission of resolution plans                                                                                          | 13.11.2026                                                                                                                                                                      |
| 16. | Process email id to submit Expression of Interest                                                                                     | <a href="mailto:cirpojaanrealty@yahoo.com">cirpojaanrealty@yahoo.com</a>                                                                                                        |



**Date: 30.08.2026**

**Rajiv Bajaj**

**Place: New Delhi.**

**RP of OJAAN REALTY PRIVATE LIMITED**

**IBBI/IPA-002/IP-N00276/2017-18/10834**

**AFA Valid till 31.12.2026**